

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.6411 of 2019

Tupudana Industries Association, Ranchi through its Secretary & Ors.
..... ... Petitioners

Versus

The State of Jharkhand & Ors. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : Mr. A.K. Das, Advocate
For the Res. Nos.1 & 2 : Mr. Mohan Dubey, A.C. to A.G.
For the Res. No.7 : Mr. S.S. Choudhary, Advocate
For the Res. No.8 : Mr. Gaurang Jadodia, Advocate

06/09.09.2021 The present writ petition is taken up today through Video conferencing.

When the present writ petition is called out, prayer for adjournment is made on behalf of Mr. C.G.A. Bardhan, learned counsel for the respondent nos.3 and 4 on the ground that he has been operated recently and is in hospital.

In view of the said prayer, put up this case under the heading "**For Orders**" after two weeks.

(Rajesh Shankar, J.)

Rohit